

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 181/BB/2020	For admission	Sec 9 of I&B code 2016	Kedari Food Foundation	Suman K S	Sri Indira Power Energies Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Mr. Suman .k. S.

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Suman K.S, Learned Counsel for the petitioner through video Conference. None appeared for the Respondent even though the notice is served. In order to given one more opportunity Post the case on 03.08.2020


MEMBER (T)


MEMBER (J)